NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

Considerating control in global and the six of grown decreases the consideration of

PETITION NUMBER : CA/7/2016

NAME OF THE PETITIONER(S)

: India Infrastructure Fund

NAME OF THE RESPONDENT(S)

: Karaikal Port Private Limited & 6 Others

UNDER SECTION

: 98(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

Laraflalis

REPRESENTATION BY WHOM

V. Suresh and I. K. Balamurali

Advocates, Respondent No. 1

2. Shana Malin Ary Basha

Adrocales

for 2 \$4

3. R. SHANKAR NARAMANAN N. P. VIJAM KUMAR

ORDER

Counsel for petitioner present. Counsel for R1, R2 & R4 and prayed time for reply.

Put up on 12.12.2016 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)